

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/3070 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 15th May, 2025.

Sub: **Station leave.**

Ref:- Your letter no. DJD/2480/2025 dated 06.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 09.05.2025 till the morning of 13.05.2025**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/3071 /A, dated 15.5.2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

@ 15.05.25.
JT. REGISTRAR (VIGILANCE)

@ 15.05.25.